

(c) and (d) The performance of the Panchayats depends on the extent of powers and resources devolved to them, which varies from State to State. The Ministry of Panchayati Raj supports States for building capacities of Panchayats. It has also helped States in developing guidelines for preparation of Gram Panchayat Development Plans (GPDs) with people's participation and bringing efficiency, transparency and accountability for achieving developmental objectives. GPDs are prepared with the active involvement of Gram Sabha.

#### **Status of work on National Highways**

241. SHRI BASAWARAJ PATIL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of National Highways works being undertaken by the Ministry along with the details of length and cost in Hyderabad-Karnataka [Article 371 (J)] region in Karnataka;

(b) the details of works which have commenced and by when they will be completed; and

(c) the status of remaining works?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) to (c) Contracts for 14 projects amounting to ₹ 6086.16 crore having length of 843.93 km. are ongoing which are likely to be completed by March, 2020 and 4 projects are in tendering stage and in addition 18 projects have been proposed for development of National Highways in Hyderabad, Karnataka [Article 371 (J)] region in Karnataka.

#### **Funds for bus terminals**

242. SHRI DHARMAPURI SRINIVAS: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that the Ministry is contemplating provision of funds for bus terminals in States with a view to improve the transport system;

(b) if so, the details thereof;

(c) whether the Ministry has already received any proposals from any State Government in this regard; and